

GOVERNMENT OF INDIA  
MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS  
(DEPARTMENT OF PERSONNEL & TRAINING)

**LOK SABHA**  
**UNSTARRED QUESTION NO. 499**  
(TO BE ANSWERED ON 20.07.2016)

**DISQUALIFICATION OF CANDIDATES**

499. SHRIMATI KOTHAPALLI GEETHA:

Will the PRIME MINISTER be pleased to state:

- (a) whether a large number of candidates declared successful by the Union Public Service Commission (UPSC) in the civil services examination, 2015 are set to be disqualified as reported in the media;
- (b) if so, the details thereof and the reasons therefor; and
- (c) whether the Department of Personnel and Training (DoPT) is planning to conduct a review of all those wards of Public Sector Undertaking (PSU) employees who joined service from 1993 and if so, the details thereof and the reasons therefor?

**ANSWER**

Minister of State in the Ministry of Personnel, Public Grievances and Pensions and Minister of State in the Prime Minister's Office. (DR. JITENDRA SINGH)

(a) & (b): In case of recommendation of name of a candidate by UPSC for service allocation, the candidate is considered for allocation to one of those services by the Government for which he has indicated his preference subject to fulfillment of other conditions like Medical fitness, eligibility for availing reservation etc. as per Civil Services Examination Rules and extant instruction on the subject.

(c): No Madam.

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